

By Speed Post/ By Fax

F No A 12018/9/2014-Ad III B  
Government of India  
Ministry of Finance  
Department of Revenue  
Central Board of Excise & Customs

Hudco Vishala Building, Bhikaji Cama Place  
New Delhi, Dated the 9<sup>th</sup> February, 2015.

To

All Chief Commissioners under CBEC

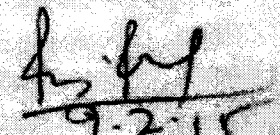
Subject: One time relaxation in the Recruitment Rules of Inspector, Senior Tax Assistant, Stenographer Grade-I (erstwhile Stenographer Grade-I and II) and Tax Assistant.

Sir,

I am directed to say that a reference from Chief Commissioner, Central Excise, Delhi Zone on the above cited subject which is under consideration in the Board. It has been observed that a large number of vacancies have been lying vacant after cadre review including the vacancies of pre-cadre. It has been noticed that most vacancies of pre-cadre are being not even filled up by the existing RRs and some of the CCAs are demanding relaxation in the existing RRs for filling up the pre-cadre vacancies.

2. In view of the above, all Cadre Controlling Authorities (CCAs) are requested to analyse the vacancy position in their Zones in the pre-cadre like Delhi Zone and send the detailed information to the Board for taking a uniform decision. It is to further inform that the references seeking one time relaxation in respect of Inspector, Senior Tax Assistant, Stenographer Grade-I (erstwhile Stenographer Grade I and II) and Tax Assistant may also be sent to the Board alongwith full justification.

Yours faithfully,

  
9.2.15  
(Rajpal Singh)

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